

**IN THE INCOME TAX APPELLATE TRIBUNAL A BENCH, PUNE**

**BEFORE SHRI S.S. GODARA, JUDICIAL MEMBER  
AND  
DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

**ITA No. 1745/PUN/2017**  
(Assessment Year: 2013-14)

M/s. Eiffel Hills and DCIT, Circle - 1(2)  
Dales P. Ltd. PMT Buildng, Swargate  
1st Floor, 929, Mantri House Vs. Pune  
Shivaji Nagar, Pune 411004

PAN – AABCE8028J

**Appellant**

**Respondent**

Appellant by: None  
Respondent by: Shri S.P. Walimbe

Date of Hearing: 28.04.2022  
Date of Pronouncement: 28.04.2022

**ORDER**

**Per S.S. Godara, JM**

This assessee's appeal for AY 2013-14 is against the CIT(A) 1, Pune's order dated 21.04.2017 passed in case No. CIT(A, Pune-1/10270/2016-17 involving proceedings under Section 143(3) of the Income Tax Act, 1961 (in short the Act).

2. During the course of hearing it is found from record that the assessee has moved and application for withdrawal its instant appeal on the ground that it had submitted application before the designated authority under Section 4 of The Direct Tax Vivad Se Vishwas Act, 2020 on 30.01.2021 for settlement of the issue. The department has passed order in Form No.3 under Section 5 of the said Act (copy enclosed) determining the amount of tax payable under the Vivad Se Vishws Scheme and the assessee has paid the tax. In view of the above the assessee made its request for withdrawal of the instant appeal.

3. The learned DR did not raise any objection to this request of the assessee.

4. As the impugned issue is settled under Vivad Se Vishwas Scheme of the Government of India, we accept assessee's request and dismiss the appeal as withdrawn.

Order pronounced in the open court on 28<sup>th</sup> April, 2022.

Sd/-  
**(Dipak P. Ripote)**  
**Accountant Member**

Sd/-  
**(S.S. Godara)**  
**Judicial Member**

Pune, Dated: 28<sup>th</sup> April, 2022

Copy to:

1. *The Appellant*
2. *The Respondent*
3. *The CIT(A) -1, Pune*
4. *The Pr.CIT - 1, Pune*
5. *The DR, "A" Bench, ITAT, Pune*

*By Order*

//True Copy//

*Assistant Registrar*  
*ITAT, Pune Benches, Pune*

n.p.